

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 204 of 2014 &
IA Nos. 320 & 309 of 2014

&

Appeal No. 205 of 2014 &
IA No. 321 of 2014

Dated : 1st December, 2014

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Hisar Industries Association **Appellant(s)**
Versus
Haryana Electricity Regulatory Commission
& Ors. **Respondent(s)**

Counsel for the Appellant(s) : **Mr. Amit Kapur**
Ms. Pallavi Mohan
Counsel for the Respondent(s) : **Mr. Varun Pathak**
Ms. Sowmya Saikumar
Mr. G. Saikumar for R. 2 & 3
Mr. Samir Malik for HVPNL

ORDER

The learned counsel for the Appellant seeks three weeks time to file the Rejoinder. Accordingly, he is directed to file the same on or before 22.12.2014 after serving copy on the other side.

Post this matter on **16.01.2015** along with Appeal No. 269 of 2014.

(Rakesh Nath)
Technical Member
Ts/js

(Justice Ranjana P. Desai)
Chairperson